

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2371
ANSWERED ON 05TH MARCH, 2020

PROPOSALS FROM KERALA UNDER CRIF

2371. ADV. DEAN KURIAKOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- the details of requests made by the Government of Kerala for development of roads under Central Road Fund (CRF)/Central Road and Infrastructure Fund (CRIF) during the last three years and the current year;
- the details of proposals accepted, rejected and pending with the Union Government; and
- the action taken thereon by the Government along with the funds allocated for the purpose?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The details of requests made by the Government of Kerala to Ministry of Road Transport & Highways (MoRTH) for development of roads under Central Road Fund (CRF)/Central Road and Infrastructure Fund (CRIF) scheme, approvals given thereof by MoRTH and the funds allocated during the last three years and the current year are given below:-

Financial Year	Proposals for works under CRF/CRIF for the development of State roads submitted to MoRTH by Government of Kerala			Works under CRF/CRIF for the development of State roads approved by MoRTH			Funds Allocated (Rs. In Cr.)
	No.	Length in km	Amount (Rs. in Cr.)	No.	Length (in km)	Amount (Rs. in Cr.)	
2016-17	29	409.3	397	29	409.3	397	158.49
2017-18	17	213.4	229.99	17	213.4	229.99	132.69
2018-19	56	702.7	801	56	702.7	801	136.74
2019-20	These proposals as per this Ministry's guidelines circulated vide letter no. RW/NH-15017/46/2018-P&M dated 31.01.2020 are awaited from State Govt.						0
